

**C. DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
(PASHUPALAN, DAIRY AUR MATSYAPALAN VIBHAG)**

**PART I**

The following subjects which fall within List I of the Seventh Schedule to the Constitution of India:

1. Industries, the control of which by the Union is declared by Parliament by law to be expedient in public interest as far as these relate to development of livestock, fish and birds feed and dairy, poultry and fish products with the limitation that in regard to the development of industries, the functions of the Department of Animal Husbandry and Dairying do not go further than the formulation of the demand and fixation of targets.
2. Liaison and cooperation with international organizations in matters relating to livestock, poultry and fisheries development.
3. Livestock Census.
4. Livestock Statistics.
5. Matters relating to loss of livestock due to natural calamities.
6. Regulation of Livestock Importation, Animal Quarantine and Certification.
7. Fishing and fisheries (inland, marine and beyond territorial waters).
8. Fishery Survey of India, Mumbai.
9. Fishing Vessels Industry

**PART II**

The following subjects which fall within List III of the Seventh Schedule to the Constitution of India (as regards legislation only):

10. Profession of Veterinary Practice.
11. Prevention of the extension from one State to another of infectious or contagious diseases or pests affecting animals, fish and birds.
12. Conservation of indigenous breeds; introduction and maintenance of Central Herd Books for indigenous breeds of livestock.
13. Pattern of financial assistance to various State Undertakings, Dairy Development Schemes through State agencies/Co-operative Unions.

**PART III**

For the Union Territories the subjects mentioned in parts I and II above, so far as they exist in regard to these territories and, in addition, to the following subjects which fall within List II of the Seventh Schedule to the Constitution of India:

14. Preservation, protection and improvement of stocks and prevention of diseases of animals, fish and birds, veterinary training and practice.

15. Courts of Wards.
16. Insurance of livestock, fish and birds.

**PART IV**

17. Matters relating to cattle utilisation and slaughter.
18. Fodder development.